

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 114

CP (IB) No. 198/Chd/J&K /2023

**IN THE MATTER OF:**

Kingsway Finance Pvt. Ltd.  
(In Voluntary Liquidation)

...Petitioner

**Under Section:** 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

Tanvi  
24.04.2024

Sd/-  
Court Officer